SI No.         Case Type         Total           1         ABLAPL- Anticipatory Bail         11195           2         ADMLS-Admirality Suits.         10           3         AHO-Appeal Against High Court Order.         50           4         ARBA-Appeals under Indian Arbitration Act.         272           5         ARBP-Petitions under Indian Arbitration Act.         214           6         AS-Admirality Suit.         1           7         B LAPL-Bail Application.         5649           8         CEREF-Reference under Central Excise Act.         20           9         CMAPL-Miscellaneous Applications.         2514           10         CMPAT-Company Act.         84           11         CMPAT-Company Act.         84           11         CMP-Civil Miscellaneous Petition         2515           12         COA-Appeals against judgement in Comp.Pet.         17           13         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           14         CONTAR-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Civil Contempt         6           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in		PENDENCY REPORT AS ON 04-11-2020	
1         ABLAPL - Anticipatory Bail         1195           2         ADMLS-Admirality Suits.         10           3         AHO-Appeal Against High Court Order.         50           4         ARBA-Appeals under Indian Arbitration Act.         272           5         ARBP-Petitions under Indian Arbitration Act.         214           6         AS-Admirality Suit.         1           7         BLAPL-Bail Application.         5649           8         CEREF-Reference under Central Excise Act.         20           9         CMAPL-Miscellaneous Applications.         2514           10         CMPAT-Company Act.         84           11         CMP-Civil Miscellaneous Petition         2515           12         COA-Appeals against judgement in Comp.Pet.         17           13         COAPL-Appl. in pending Proceeding(Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Cri.Cont.mater         1           16         CONTAR-Appeals against orders in Cri.Cont.mater         1           16         CONTAR-Proceeding relating to Criminal Contempt         5609           17         Contempt Petition in Cuttack Bench         100	SI No.	Case Type	Total
2         ADMLS-Admirality Suits.         10           3         AHO-Appeal Against High Court Order.         50           4         ARBA-Appeals under Indian Arbitration Act.         212           5         ARBP-Petitions under Indian Arbitration Act.         214           6         AS-Admirality Suit.         1           7         B LAPL-Bail Application.         5649           8         CEREF-Reference under Central Excise Act.         20           9         CMAPL-Miscellaneous Applications.         2514           10         CCMPAT-Company Act.         84           11         CMP-Civil Miscellaneous Petition         2515           12         COA-Appeals against judgement in Comp.Pet.         17           13         COAPL-Appl. in pending Proceeding (Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Civil Contempt         6           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70			
3         AHO-Appeal Against High Court Order.         50           4         ARBA-Appeals under Indian Arbitration Act.         272           5         ARBP-Petitions under Indian Arbitration Act.         214           6         AS-Admirality Suit.         1           7         BLAPL-Bail Application.         5649           8         CEREF-Reference under Central Excise Act.         20           9         CMAPL-Miscellaneous Applications.         2514           10         CMPAT-Company Act.         84           11         CMP-Givil Miscellaneous Petition         2515           12         COA-Appeals against judgement in Comp.Pet.         17           13         COAP-Appeals against judgement in Comp.Pet.         17           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Civil Contempt         6           16         CONTAR-Appeals against orders in Civil Contempt         5609           17         Contempt Petition in Bubbaneswar Bench         2           28         Contempt Petition in Cuttack Bench         100           19         CONTAR-Appeal against Judgement Sentence.         9993           21         CRA-Criminal Appeals         1043 <tr< td=""><td>2</td><td>· /</td><td>10</td></tr<>	2	· /	10
4         ARBA-Appeals under Indian Arbitration Act.         272           5         ARBP-Petitions under Indian Arbitration Act.         214           6         AS-Admirality Suit.         1           7         BLAPL-Bail Application.         5649           8         CEREF-Reference under Central Excise Act.         20           9         CMAPL-Miscellaneous Applications.         2514           10         CMPAT-Company Act.         84           11         CMP-Givil Miscellaneous Petition         2515           12         COA-Appeals against judgement in Comp.Pet.         17           13         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAC-Appeals against orders in Crl.Cont.mater         1           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043			50
5         ARBP-Petitions under Indian Arbitration Act.         214           6         AS-Admirality Suit.         1           7         B LAPL-Bail Application.         5649           8         CEREF-Reference under Central Excise Act.         20           9         CMAPL-Miscellaneous Applications.         2514           10         CMPAT-Company Act.         84           11         CMP-Civil Miscellaneous Petition         2515           12         COA-Appeals against tride in Comp.Pet.         17           13         COAPL-Appl.in pending Proceeding (Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Civil Contempt         6           16         CONTAC-Appeals against orders in Civil Contempt         5609           17         Contempt Petition in Bubbaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Opeal against Judgement/Sentence.         9993			
6         AS-Admirality Suit.         1           7         BLAPI-Bail Application.         5649           8         CEREF-Reference under Central Excise Act.         20           9         CMAPL-Miscellaneous Applications.         2514           10         CMPA-Company Act.         84           11         CMP-Civil Miscellaneous Petition         2515           12         COA-Appeals against judgement in Comp.Pet.         17           13         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Civil Contempt         6           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRILLP-Appl.for leave to appeal US 378 Cr.P.C.         1498			
7         BLAPL-Bail Application.         5649           8         CEREF-Reference under Central Excise Act.         20           9         CMAPL-Miscellaneous Applications.         2514           10         CMPAT-Company Act.         84           11         CMP-Civil Miscellaneous Petition         2515           12         COA-Appeals against judgement in Comp.Pet.         17           13         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAC-Appeals against orders in Civil Contempt         6           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLIP-Appl.For leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRIMC-Appl. under Sec.482 Cr.P.C. <td< td=""><td></td><td></td><td></td></td<>			
8         CEREF-Reference under Central Excise Act.         20           9         CMAPL-Miscellaneous Applications.         2514           10         CMPAT-Company Act.         84           11         CMP-Civil Miscellaneous Petition         2515           12         COA-Appeals against judgement in Comp.Pet.         17           13         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Civil Contempt         1           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl.For leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl.under Sec.482 Cr.P.C.		•	5649
9         CMAPL-Miscellaneous Applications.         2514           10         CMPAT-Company Act.         84           11         CMP-Civil Miscellaneous Petition         2515           12         COA-Appeals against judgement in Comp.Pet.         17           13         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Civil Contempt         6           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CCRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl.under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition <td></td> <td></td> <td></td>			
10         CMPAT-Company Act.         84           11         CMP-Civil Miscellaneous Petition         2515           12         COA-Appeals against judgement in Comp.Pet.         17           13         COAPL-Appl.In pending Proceeding(Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Crl.Cont.mater         1           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1498           24         CRLM-Other Miscellaneous Application.         648           25         CRLMC-App. Under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLEV-Criminal Revision <t< td=""><td></td><td></td><td></td></t<>			
11         CMP-Civil Miscellaneous Petition         2515           12         COA-Appeals against judgement in Comp.Pet.         17           13         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Crl.Cont.mater         1           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl.under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Miscellaneous Case         23           28         CRMC-Criminal Miscella			
12         COA-Appeals against judgement in Comp.Pet.         17           13         COAPL-Appl. in pending Proceeding(Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Crl.Cont.mater         1           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLP-Appl.For leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl.under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision         9055           28         CRMC-Criminal Revision         259           31         CS(OS)-Civil suits.         1 <td></td> <td></td> <td></td>			
13         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAC-Appeals against orders in Crl.Cont.mater         1           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl.under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision.         9055           28         CRMC-Criminal Revision Petition.         162           30         CRREV-Criminal Revision Petition.         259           31         CS(OS)-Civil suits.         1			
14         CONTAC-Appeals against orders in Civil Contempt         6           15         CONTAR-Appeals against orders in Crl.Cont.mater         1           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl.For leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl.under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision.         9055           28         CRMC-Criminal Revision         259           31         CS(OS)-Civil suits.         1           32         CVSREF-Reference under Customs Act.         3           33         CVA-Civil Appeals         3			
15         CONTAR-Appeals against orders in Crl.Cont.mater         1           16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         993           23         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl.under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision.         9055           28         CRMC-Criminal Revision         259           31         CS(OS)-Civil suits.         162           32         CUSREF-Reference under Customs Act.         3           33         CVA-Civil Review.         3           34         CVREV-Civil Review.         3           35         CVRW-Ci			
16         CONTC-Cotempt of Court Cases (Civil contempt)         5609           17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl. For leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl. Under Sec. 482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision.         9055           28         CRMC-Criminal Miscellaneous Case         23           29         CRP-Revision Petition.         162           30         CRREV-Criminal Revision         259           31         CS(OS)-Civil suits.         1           32         CUSREF-Reference under Customs Act.         3           33         CVA-Civil Review.         3           34         CVREV-Civil R		· · · · · · · · · · · · · · · · · · ·	
17         Contempt Petition in Bhubaneswar Bench         2           18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl. for leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl. under Sec. 482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision.         9055           28         CRMC-Criminal Miscellaneous Case         23           29         CRP-Revision Petition.         162           30         CREV-Criminal Revision         259           31         CS(OS)-Civil suits.         1           32         CUSREF-Reference under Customs Act.         3           33         CVA-Civil Revision.         39           34         CVREV-Civil Revision.         39           35         CVRV-Civil Revision. <td< td=""><td></td><td></td><td>5609</td></td<>			5609
18         Contempt Petition in Cuttack Bench         100           19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl. under Sec. 482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision.         905           28         CRMC-Criminal Miscellaneous Case         23           29         CRP-Revision Petition.         162           30         CRREV-Criminal Revision         259           31         CS(OS)-Civil suits.         1           32         CUSREF-Reference under Customs Act.         3           33         CVA-Civil Appeals         3           34         CVREV-Civil Revision.         39           35         CVRVW-Civil Revision.         39           36         DSREF-Confirmation under Sec.336 Cr.P.C. <td< td=""><td></td><td></td><td></td></td<>			
19         CONTR-Proceeding relating to Criminal Contempt         70           20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl. For leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl.under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision.         9055           28         CRMC-Criminal Miscellaneous Case         23           29         CRP-Revision Petition.         162           30         CRREV-Criminal Revision         259           31         CS(OS)-Civil suits.         1           32         CUSREF-Reference under Customs Act.         3           33         CVA-Civil Appeals         3           34         CVREV-Civil Revision.         39           35         CVRVW-Civil Revision.         39           35         CVRVW-Civil Revision         19           36         DSREF-Confirmation under Sec.336 Cr.P.C.         4 <td></td> <td>·</td> <td></td>		·	
20         COPET-Orginal Petition (Companies Act.)         130           21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLP-Appl.for leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl.under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision.         9055           28         CRMC-Criminal Revision.         9055           28         CRMC-Criminal Revision.         162           30         CRREV-Criminal Revision         259           31         CS(OS)-Civil suits.         1           32         CUSREF-Reference under Customs Act.         3           33         CVA-Civil Appeals         3           34         CVREV-Civil Revision.         39           35         CVRVW-Civil Review.         19           36         DSREF-Confirmation under Sec.336 Cr.P.C.         4           47         EC-Execution Case.         3           38         ELA-Appeals from Judgement in Election Pet.         14			
21         CRA-Criminal Appeals         1043           22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl. for leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl. under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision.         9055           28         CRMC-Criminal Miscellaneous Case         23           29         CRP-Revision Petition.         162           30         CRREV-Criminal Revision         259           31         CS(OS)-Civil suits.         1           32         CUSREF-Reference under Customs Act.         3           33         CVA-Civil Revision.         39           34         CVREV-Civil Revision.         39           35         CVRVW-Civil Revision.         39           36         DSREF-Confirmation under Sec.336 Cr.P.C.         4           37         EC-Execution Case.         3           38         ELA-Appeals from Judgement in Election Pet.         14           39         ELPET-Election Petitions.         28			
22         CRLA-Appeal against Judgement/Sentence.         9993           23         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1498           24         CRLMA-Other Miscellaneous Application.         648           25         CRLMC-Appl.under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision.         9055           28         CRMC-Criminal Miscellaneous Case         23           29         CRP-Revision Petition.         162           30         CRREV-Criminal Revision         259           31         CS(OS)-Civil suits.         1           32         CUSREF-Reference under Customs Act.         3           33         CVA-Civil Appeals         3           34         CVREV-Civil Revision.         39           35         CVRVW-Civil Review.         19           36         DSREF-Confirmation under Sec.336 Cr.P.C.         4           37         EC-Execution Case.         3           38         ELA-Appeals from Judgement in Election Pet.         14           39         ELPET-Election Petitions.         28           40         EXFA-Execution First Appeal.         3			
23CRLLP-Appl.for leave to appeal US 378 Cr.P.C.149824CRLMA-Other Miscellaneous Application.64825CRLMC-Appl.under Sec.482 Cr.P.C.1046926CRLMP-Criminal Miscellaneous Petition62827CRLREV-Criminal Revision.905528CRMC-Criminal Miscellaneous Case2329CRP-Revision Petition.16230CRREV-Criminal Revision25931CS(OS)-Civil suits.132CUSREF-Reference under Customs Act.333CVA-Civil Appeals334CVREV-Civil Revision.3935CVRVW-Civil Review.1936DSREF-Confirmation under Sec.336 Cr.P.C.437EC-Execution Case.338ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals31348GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
24CRLMA-Other Miscellaneous Application.64825CRLMC-Appl.under Sec.482 Cr.P.C.1046926CRLMP-Criminal Miscellaneous Petition62827CRLREV-Criminal Revision.905528CRMC-Criminal Miscellaneous Case2329CRP-Revision Petition.16230CRREV-Criminal Revision25931CS(OS)-Civil suits.132CUSREF-Reference under Customs Act.333CVA-Civil Appeals334CVREV-Civil Revision.3935CVRVW-Civil Review.1936DSREF-Confirmation under Sec.336 Cr.P.C.437EC-Execution Case.338ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal109244FAO-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
25         CRLMC-Appl.under Sec.482 Cr.P.C.         10469           26         CRLMP-Criminal Miscellaneous Petition         628           27         CRLREV-Criminal Revision.         9055           28         CRMC-Criminal Miscellaneous Case         23           29         CRP-Revision Petition.         162           30         CRREV-Criminal Revision         259           31         CS(OS)-Civil suits.         1           32         CUSREF-Reference under Customs Act.         3           33         CVA-Civil Appeals         3           34         CVREV-Civil Revision.         39           35         CVRW-Civil Revision.         39           36         DSREF-Confirmation under Sec.336 Cr.P.C.         4           37         EC-Execution Case.         3           38         ELA-Appeals from Judgement in Election Pet.         14           39         ELPET-Election Petitions.         28           40         EXFA-Execution First Appeal.         3           41         EXOS-Execution Application.         4           42         EXP-Execution Petition.         21           43         FA-First Appeal         1092           44         FAO-First Appeal from Orders.			
26CRLMP-Criminal Miscellaneous Petition62827CRLREV-Criminal Revision.905528CRMC-Criminal Miscellaneous Case2329CRP-Revision Petition.16230CRREV-Criminal Revision25931CS(OS)-Civil suits.132CUSREF-Reference under Customs Act.333CVA-Civil Appeals334CVREV-Civil Revision.3935CVRW-Civil Review.1936DSREF-Confirmation under Sec.336 Cr.P.C.437EC-Execution Case.338ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal109244FAO-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
27CRLREV-Criminal Revision.905528CRMC-Criminal Miscellaneous Case2329CRP-Revision Petition.16230CRREV-Criminal Revision25931CS(OS)-Civil suits.132CUSREF-Reference under Customs Act.333CVA-Civil Appeals334CVREV-Civil Revision.3935CVRW-Civil Review.1936DSREF-Confirmation under Sec.336 Cr.P.C.437EC-Execution Case.338ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal109244FAO-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
28CRMC-Criminal Miscellaneous Case2329CRP-Revision Petition.16230CRREV-Criminal Revision25931CS(OS)-Civil suits.132CUSREF-Reference under Customs Act.333CVA-Civil Appeals334CVREV-Civil Revision.3935CVRVW-Civil Review.1936DSREF-Confirmation under Sec.336 Cr.P.C.437EC-Execution Case.338ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal109244FAO-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
29CRP-Revision Petition.16230CRREV-Criminal Revision25931CS(OS)-Civil suits.132CUSREF-Reference under Customs Act.333CVA-Civil Appeals334CVREV-Civil Revision.3935CVRVW-Civil Review.1936DSREF-Confirmation under Sec.336 Cr.P.C.437EC-Execution Case.338ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal109244FAO-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
30 CRREV-Criminal Revision 31 CS(OS)-Civil suits. 32 CUSREF-Reference under Customs Act. 33 CVA-Civil Appeals 34 CVREV-Civil Revision. 35 CVRVW-Civil Review. 36 DSREF-Confirmation under Sec.336 Cr.P.C. 47 EC-Execution Case. 38 ELA-Appeals from Judgement in Election Pet. 40 EXFA-Execution Petitions. 40 EXFA-Execution First Appeal. 41 EXOS-Execution Application. 42 EXP-Execution Petition. 43 FA-First Appeal from Orders. 44 FAO-First Appeal from Orders. 45 FA(OS)-FA from Judgement in original suits. 46 GA-Government Appeals 47 GCRLA-Government Appeals 48 GUAP-Pet. under Guardianship and Wards Act. 49 IP(M)-Main Petition (Insolvency ACt.) 50 ITA-Appeals Income-tax 39 SEPET-Election Petition (Insolvency ACt.) 50 ITA-Appeals Income-tax 392 JCRA-Jail Criminal Appeals			
31CS(OS)-Civil suits.132CUSREF-Reference under Customs Act.333CVA-Civil Appeals334CVREV-Civil Revision.3935CVRVW-Civil Review.1936DSREF-Confirmation under Sec.336 Cr.P.C.437EC-Execution Case.338ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal109244FAO-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
32CUSREF-Reference under Customs Act.333CVA-Civil Appeals334CVREV-Civil Revision.3935CVRVW-Civil Review.1936DSREF-Confirmation under Sec.336 Cr.P.C.437EC-Execution Case.338ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal109244FAO-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
33CVA-Civil Appeals334CVREV-Civil Revision.3935CVRVW-Civil Review.1936DSREF-Confirmation under Sec.336 Cr.P.C.437EC-Execution Case.338ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal109244FAO-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
34 CVREV-Civil Revision. 35 CVRVW-Civil Review. 36 DSREF-Confirmation under Sec.336 Cr.P.C. 4 37 EC-Execution Case. 38 ELA-Appeals from Judgement in Election Pet. 40 EXFA-Execution Petitions. 40 EXFA-Execution First Appeal. 41 EXOS-Execution Application. 42 EXP-Execution Petition. 43 FA-First Appeal 44 FAO-First Appeal from Orders. 45 FA(OS)-FA from Judgement in original suits. 46 GA-Government Appeals 47 GCRLA-Government Appeals 48 GUAP-Pet. under Guardianship and Wards Act. 49 IP(M)-Main Petition (Insolvency ACt.) 50 ITA-Appeals Income-tax 51 JCRA-Jail Criminal Appeals			3
35CVRVW-Civil Review.1936DSREF-Confirmation under Sec.336 Cr.P.C.437EC-Execution Case.338ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal109244FAO-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
36DSREF-Confirmation under Sec.336 Cr.P.C.437EC-Execution Case.338ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal109244FAO-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
37 EC-Execution Case. 3 38 ELA-Appeals from Judgement in Election Pet. 14 39 ELPET-Election Petitions. 28 40 EXFA-Execution First Appeal. 3 41 EXOS-Execution Application. 4 42 EXP-Execution Petition. 21 43 FA-First Appeal 1092 44 FAO-First Appeal from Orders. 3243 45 FA(OS)-FA from Judgement in original suits. 1 46 GA-Government Appeals 113 47 GCRLA-Government Appeals 391 48 GUAP-Pet. under Guardianship and Wards Act. 12 49 IP(M)-Main Petition (Insolvency ACt.) 1 50 ITA-Appeals Income-tax 392 51 JCRA-Jail Criminal Appeals 15			
38ELA-Appeals from Judgement in Election Pet.1439ELPET-Election Petitions.2840EXFA-Execution First Appeal.341EXOS-Execution Application.442EXP-Execution Petition.2143FA-First Appeal109244FAO-First Appeal from Orders.324345FA(OS)-FA from Judgement in original suits.146GA-Government Appeals11347GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15			
39 ELPET-Election Petitions. 28 40 EXFA-Execution First Appeal. 3 41 EXOS-Execution Application. 4 42 EXP-Execution Petition. 21 43 FA-First Appeal 1092 44 FAO-First Appeal from Orders. 3243 45 FA(OS)-FA from Judgement in original suits. 1 46 GA-Government Appeals 113 47 GCRLA-Government Appeals 391 48 GUAP-Pet. under Guardianship and Wards Act. 12 49 IP(M)-Main Petition (Insolvency ACt.) 1 50 ITA-Appeals Income-tax 392 51 JCRA-Jail Criminal Appeals 15			
40 EXFA-Execution First Appeal. 3 41 EXOS-Execution Application. 4 42 EXP-Execution Petition. 21 43 FA-First Appeal 1092 44 FAO-First Appeal from Orders. 3243 45 FA(OS)-FA from Judgement in original suits. 1 46 GA-Government Appeals 113 47 GCRLA-Government Appeals 391 48 GUAP-Pet. under Guardianship and Wards Act. 12 49 IP(M)-Main Petition (Insolvency ACt.) 1 50 ITA-Appeals Income-tax 392 51 JCRA-Jail Criminal Appeals 15			
41 EXOS-Execution Application. 4 42 EXP-Execution Petition. 21 43 FA-First Appeal 1092 44 FAO-First Appeal from Orders. 3243 45 FA(OS)-FA from Judgement in original suits. 1 46 GA-Government Appeals 113 47 GCRLA-Government Appeals 391 48 GUAP-Pet. under Guardianship and Wards Act. 12 49 IP(M)-Main Petition (Insolvency ACt.) 1 50 ITA-Appeals Income-tax 392 51 JCRA-Jail Criminal Appeals 15		EXFA-Execution First Appeal.	
42 EXP-Execution Petition. 21 43 FA-First Appeal 1092 44 FAO-First Appeal from Orders. 3243 45 FA(OS)-FA from Judgement in original suits. 1 46 GA-Government Appeals 113 47 GCRLA-Government Appeals 391 48 GUAP-Pet. under Guardianship and Wards Act. 12 49 IP(M)-Main Petition (Insolvency ACt.) 1 50 ITA-Appeals Income-tax 392 51 JCRA-Jail Criminal Appeals 15			
43 FA-First Appeal 1092 44 FAO-First Appeal from Orders. 3243 45 FA(OS)-FA from Judgement in original suits. 1 46 GA-Government Appeals 113 47 GCRLA-Government Appeals 391 48 GUAP-Pet. under Guardianship and Wards Act. 12 49 IP(M)-Main Petition (Insolvency ACt.) 1 50 ITA-Appeals Income-tax 392 51 JCRA-Jail Criminal Appeals 15			21
44 FAO-First Appeal from Orders. 3243 45 FA(OS)-FA from Judgement in original suits. 1 46 GA-Government Appeals 113 47 GCRLA-Government Appeals 391 48 GUAP-Pet. under Guardianship and Wards Act. 12 49 IP(M)-Main Petition (Insolvency ACt.) 1 50 ITA-Appeals Income-tax 392 51 JCRA-Jail Criminal Appeals 15			1092
45 FA(OS)-FA from Judgement in original suits.  46 GA-Government Appeals  47 GCRLA-Government Appeals  48 GUAP-Pet. under Guardianship and Wards Act.  49 IP(M)-Main Petition (Insolvency ACt.)  50 ITA-Appeals Income-tax  51 JCRA-Jail Criminal Appeals  11  12  13  14  15  15			
46 GA-Government Appeals 113 47 GCRLA-Government Appeals 391 48 GUAP-Pet. under Guardianship and Wards Act. 12 49 IP(M)-Main Petition (Insolvency ACt.) 1 50 ITA-Appeals Income-tax 392 51 JCRA-Jail Criminal Appeals 15			
47GCRLA-Government Appeals39148GUAP-Pet. under Guardianship and Wards Act.1249IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15		` '	113
48 GUAP-Pet. under Guardianship and Wards Act. 12 49 IP(M)-Main Petition (Insolvency ACt.) 1 50 ITA-Appeals Income-tax 392 51 JCRA-Jail Criminal Appeals 15			
49IP(M)-Main Petition (Insolvency ACt.)150ITA-Appeals Income-tax39251JCRA-Jail Criminal Appeals15	48		
50 ITA-Appeals Income-tax 392 51 JCRA-Jail Criminal Appeals 15		·	1
51 JCRA-Jail Criminal Appeals 15			392
	52		1223

53	JCRLRV-Jail Criminal Revision.	11
54	JCRMC-Jail Criminal Misc.Case.	1
55	LAA-Appeals (Land Acquisition Act)	972
56	LPA-Letters Patent Appeals.	36
57	MACA-Motor Accident Appeals.	6548
58	MAC-Motor Accident Claims.	1
59	MA-Miscellaneous Appeals	102
60	MATA-Matrimonial Cases (Appeals)	941
61	MFA-FA against Spl. Jurisdiction Cases.	12
62	MJC-Misc.Judicial Case.	59
63	MSA-SA from judgements in Misc. Cases.	104
64	OCRMC-Original Crl. Miscellaneous Case	100
65	OJC-Original Jurisdiction case (Writ)	1604
66	OREF-References.	1
67	OS-Original Suit.	1
68	OTAPL-Other Tax Applications.	120
69	OTC-Other Tax Case.	6
70	OVTA-Tax Appeal Under OVAT ACt.	1
71	RCFA-First Appeals(Rent Control Matters)	1
72	Review Petition in Cuttack Bench	12
73	RFA-FA from Judgement and Decree in Suit	2163
74	RPFAM-Revision US 19 of Family Court Act.	1640
75	RSA-Second Appeal from Judgement and Decree.	6765
76	RVWPET-Review Petition.	1950
77	SAO-Second Appeal from Appellate Order.	225
78	SA-Second Appeal	2308
79	SCLP-Pet.for leave to appeal to Supreme Court	1
80	SJC-Special Jurisdiction Case (Tax Matters)	179
81	SM-Suo Motu.	46
82	SPA-Sp.Appeal before DB	5
83	STAPL-Appl.for direction to make a reference.	1
84	STREV-Sales Tax Revision.	1576
85	TA-Tax Appeal	12
86	TEST-Testamentary Cases.	1
87	TREV-Tax Revesion	99
88	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	278
89	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	890
90	WA-Appeals before DB against SB Judgement	3569
91	WPC(OAC)-Original Application in Cuttack Bench	419
92	WPC(OA)-Original Application in Bhubaneswar Bench	80
93	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	3
94	WPC(OAS)-Original Application in Sambalpur Bench	1
95	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	668
96	WPC(TAC)-Transfer Application in Cuttack Bench	4
97	WP(C)-Writ Petition under Art.226 and 227.	68769
	Grand Total	171149